

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UN- STARRED QUESTION NO. 4646
TO BE ANSWERED ON 28.03.2025

CHILD MARRIAGE

4646: SMT. MALA ROY:
SHRI ANTO ANTONY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the FIRs registered under the Prohibition of Child Marriage Act, 2006 during the last five years, State-wise along with the percentage of convictions thereunder;
- (b) the details of fund allocation for the Bal Vivah Mukt Bharat Campaign within the Ministry's budget for FY 2025-26;
- (c) the details of the cases of child marriage reported through the Child Marriage Free Bharat Portal till date along with the action being taken in response to these reported cases; and
- (d) the current staff strength of Child Marriage Prohibition Officers across the country along with the vacancies therein, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): The National Crime Records Bureau (NCRB) compiles and publishes the data on the number of cases of child marriage registered under The Prohibition of Child Marriage Act (PCMA), 2006 in its publication 'Crime in India'. The said report is available upto the year 2022 – Crime Head-Wise and State/ UT-wise. As per information available with NCRB, the number of cases registered under PCMA during the years 2018, 2019, 2020, 2021 and 2022 are 501, 523, 785, 1050 and 1002 respectively. The percentage of convictions under PCMA during the years 2018, 2019, 2020, 2021 and 2022 are 23.8, 12.0, 16.7, 9.7 and 11.0 percent respectively. The State-wise details of child marriage cases registered under PCMA during the years 2018, 2019, 2020, 2021 and 2022 is at **Annexure I**.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens, investigation and prosecution of crime against women and children including prohibition of child marriages, rests with the respective State Governments and UT Administrations; they are competent to deal with such offenses/ criminal acts.

(b) and (c): 'Bal Vivah Mukt Bharat' campaign launched on 27th November 2024 by the Government focuses on making the country child marriage free. It is one of the most important imperatives to promote education, skilling, enterprise and entrepreneurship among girls and women to realise the

vision of a ‘Viksit Bharat’ through ‘whole of government’ and ‘whole of society’ approach. Funding support to States and UTs for ‘Bal Vivah Mukt Bharat’ campaign/ IEC is already available under the ‘Beti Bachao Beti Padhao (BBBP)’ and ‘Hub for Empowerment of Women (HEW)’ components of Mission Shakti. As per data available as on 24.03.2025, there are a total of 21 complaints registered on the portal. In respect of 3 cases reported on the portal, appropriate action has already been taken.

(d): The Child Marriage Prohibition Officers (CMPOs) function under the direct administrative control and supervision of respective State Governments and UT Administrations. As such, implementation of the provisions of the Act lies with them. The data of CMPOs of respective States and UTs as reported is at **Annexure II**. The data of CMPOs as per the Bal Vivah Mukt Bharat Portal updated by States/ UTs as on 24.03.2025 is at **Annexure III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UN-STARRED QUESTION NO. 4646 FOR ANSWER ON 28.03.2025 ASKED BY SMT. MALA ROY AND SHRI ANTO ANTONY 'CHILD MARRIAGE'

The State-wise details of child marriage cases registered under PCMA, 2006 during the years 2018, 2019, 2020, 2021 and 2022.

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	14	4	32	19	26
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	88	115	138	155	163
4	Bihar	35	8	5	11	13
5	Chhattisgarh	2	0	1	0	0
6	Goa	0	0	0	0	0
7	Gujarat	8	20	15	12	9
8	Haryana	21	20	33	33	37
9	Himachal Pradesh	9	4	5	5	4
10	Jharkhand	7	3	3	4	5
11	Karnataka	73	111	184	273	215
12	Kerala	18	7	8	12	6
13	Madhya Pradesh	3	4	5	4	7
14	Maharashtra	13	20	50	82	99
15	Manipur	0	0	0	2	1
16	Meghalaya	0	0	0	0	0
17	Mizoram	0	0	0	0	0
18	Nagaland	0	0	0	0	0
19	Odisha	22	22	24	64	46
20	Punjab	6	6	13	8	4
21	Rajasthan	11	19	3	11	10
22	Sikkim	0	0	0	0	0
23	Tamil Nadu	67	46	77	169	155
24	Telangana	24	35	60	57	53
25	Tripura	1	0	4	1	2
26	Uttar Pradesh	4	4	12	6	17
27	Uttarakhand	2	2	9	12	6
28	West Bengal	70	68	98	105	121
	TOTAL STATE(S)	498	518	779	1045	999
29	A&N Islands	0	0	0	0	0
30	Chandigarh	2	1	1	0	0
31	D&N Haveli and Daman & Diu+	0	1	0	0	0

32	Delhi	1	2	4	2	1
33	Jammu & Kashmir*	0	1	1	2	2
34	Ladakh			0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	1	0
	TOTAL UT(S)	3	5	6	5	3
	TOTAL (ALL INDIA)	501	523	785	1050	1002

Source: Crime in India

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4646 FOR ANSWER ON 28.03.2025 ASKED BY SMT. MALA ROY AND SHRI ANTO ANTONY 'CHILD MARRIAGE'

Number of Child Marriage Prohibition Officers (CMPOs) (as per the latest information available with the Ministry)

S. No.	State/UT	No of Districts	No. of CMPOs at Present	Level upto which CMPOs are Designated
1.	Andaman & Nicobar Islands	3	06	5 Child Development Project Officers and 1 Superintendent
2.	Andhra Pradesh	26	16590	Designated from Village/ Ward level to District levels, District Magistrate at district level.
3.	Assam	35	2002	District Child Protection Officers (DCPO) designated as CMPOs at District Level, Gram Panchayat Secretaries designated as CMPOs in Panchayat Level and Lot Mandals under VCDC are designated as CMPO in Six Schedule Areas.
4.	Bihar	38	101	Sub-Division
5.	Chandigarh	1	3	Sub-Divisional Magistrate
6.	Chhattisgarh	33	259	District/ ICDS Project (Block)
7.	Dadra & Nagar Haveli and Daman & Diu	3	4	Mamlatdar/ Executive Magistrate
8.	Delhi	11	33	SDM
9.	Gujrat	33	33	Gazetted Officer Class II
10.	Haryana	22	22	District level
11.	Himachal Pradesh	12	78	Block Level
12.	Jharkhand	24	6833	Gram Panchayat level (Panchayat Sachiv)
13.	Karnataka	31	58522	Gram Panchayat

14.	Ladakh - UT	2	13	Child development Project Officers Sub-Divisional Officers
15.	Madhya Pradesh	52	1104	District Collectors; Chief Executive Officers, District Panchayat; Sub Divisional Officer, Revenue (SDM). Chief Executive officer, Janpad Panchayat; Project officers, women, and child Development
16.	Maharashtra	36	25562	Upto Gram Panchayat Level
17.	Meghalaya	12	12	Deputy Commissioner
18.	Mizoram	11	*	All District Probation Officers (DPOs) and Child Development Project Officers (CDPOs) upto Block level
19.	Nagaland	16	11	District level – District Child Protection Officers
20.	Odisha	30	*	All Panchayat Executive Officers (PEOs) of Gram Panchayats, Wardens/ Matrons of Residential Hostels under the ST & SC Development, Minorities & Backward Classes Welfare Department and School & Mass Education Department
21.	Puducherry	4	4	District Level
22.	Punjab	23	102	All the Sub-Division Magistrate designated as CMPOs
23.	Rajasthan	33	1378	All Sub- divisional Magistrates, Tehsildar, Deputy Director and Assistant Director of WCD Department, District Probation officer, Assistant Director (DCPU), Child Development project Officers, Social Security officers upto Block level.
24.	Tamil Nadu	38	39	District Level
25.	Telangana	33	13759	Upto village level
26.	Tripura	8	23	SDM
27.	Uttar Pradesh	75	75	District Level
28.	Uttarakhand	13	715	DPOs

29.	West Bengal	23	23	District Social Welfare Officers
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* Number of CMPOs not confirmed.

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Number of Child Marriage Prohibition Officers (CMPOs) (updated on Bal Vivah Mukt Bharat Portal by States/ UTs as on 24.03.2025)

State Name	State CMPO	District CMPO	Block CMPO	Gram-Panchayat/ Ward CMPO
HIMACHAL PRADESH	1	12	5	0
HARYANA	1	23	0	0
DELHI	1	12	1	1
JHARKHAND	1	27	20	0
GUJARAT	1	33	0	0
KARNATAKA	1	35	2	2
GOA	1	2	0	0
KERALA	1	14	7	0
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	3	0	0
CHANDIGARH	1	1	0	0
BIHAR	1	39	16	0
ARUNACHAL PRADESH	1	30	3	0
ASSAM	1	35	0	0
CHHATTISGARH	1	33	0	0
ANDHRA PRADESH	1	36	246	80
ANDAMAN AND NICOBAR ISLANDS	1	3	0	0
JAMMU AND KASHMIR	1	20	0	0
LADAKH	1	2	0	0
LAKSHADWEEP	1	1	0	0
MADHYA PRADESH	1	63	50	0
MAHARASHTRA	1	36	0	0
MANIPUR	1	16	0	0
MEGHALAYA	1	12	0	0
MIZORAM	1	11	0	0

NAGALAND	1	29	37	0
ODISHA	1	30	0	0
PUDUCHERRY	1	4	0	0
PUNJAB	1	34	64	486
RAJASTHAN	1	56	20	0
SIKKIM	1	11	0	0
TAMIL NADU	1	38	0	0
TELANGANA	1	33	0	0
TRIPURA	1	9	0	0
UTTARAKHAND	1	14	16	0
UTTAR PRADESH	1	75	0	0
WEST BENGAL	1	33	259	0
Total	36	865	746	569